

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शहाबाबी) : (क) जी, हां।

(ख) केन्द्रीय जांच ब्यूरो ने 13-4-77 को भारतीय दण्ड संहिता के खंड 120 बी, धारा डब्ल्यू 380 के अन्तर्गत एक मुकदमा दर्ज किया और जांच शुरू कर दी। यह बताया गया है कि जांच के दौरान 25-5-77 को गुड़गांव स्थित मारुति फैक्टरी के अहाते की तलाशी के बाद खाली डिब्बे, उन डिब्बों में इस फिल्म के रोल रखे जाने का संकेत करने वाले लेबलों सहित, बरामद किए गए। उपलब्ध साक्ष्य से यह संकेत मिलता है कि फिल्म को जलाकर नष्ट कर दिया गया है; जांच अंतिम चरण में है।

Chhoti Sadri Gold Scandal Case

1418. SHRI MUKHTIAR SINGH MALLIK: Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to re-open the Chhoti Sadri Gold Scandal case?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): The matter relating to the Chhoti Sadri Gold case, amongst others, is referred to in a memorandum, received recently, containing allegations against the former Chief Ministers of Rajasthan which are being processed in accordance with the usual procedure.

Tractor Factory, Pratapgarh

1419. SHRI MUKHTIAR SINGH MALIK: Will the Minister of INDUSTRY be pleased to state:

(a) the progress made in setting up tractor factory in Pratapgarh District, U.P.;

(b) the estimated cost of the tractor and number of tractors to be produced annually; and

(c) the funds allocated for the purpose?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) As reported by M/S. Auto Tractors Ltd., which is a Govt. of U.P. enterprise, the land has been acquired, fencing work partially completed, field hostel construction in progress and nucleus design/process engineering/materials management staff in position.

(b) As estimated by the firm, the ex-factory selling price of the tractor would be Rs. 37,000/-. They plan to produce 500, 1500, 2500, 4000 and 6000 tractors during first five years of commencement of production.

(c) The State Government have allocated Rs. 50 lakhs, so far.

Loss on D.T.C. Buses

1420. SHRI M. RAM GOPAL REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether DTC is incurring a huge loss on the buses it owns; and

(b) if so, the number of buses owned by DTC and the loss per month on each bus?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) DTC is incurring losses.

(b) During the year 1976-77, the DTC, on an average had a fleet of 2247 and incurred an estimated loss of Rs. 4,116 per bus per month.

Flat Fare System introduced by D.T.C.

1421. SHRI M. RAM GOPAL REDDY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the flat fare system introduced by D.T.C. has failed to pull the DTC out of red; and